"Environment Courts to penalise the offenders of Environment (protection)

958. SHRI SYED SIBTEY RAZI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government propose to set up environment courts to penalise the offenders of Environment (Protection) Act;

(b) if so, what are the details thereof;

(c) whether any progress in the move has been made so far; and

(d) if so, what are the details thereof and if not, what are the reasons therefor?

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (DR. SUBRAMANIAN SWAMY): (a) to (d) The matter is under consideration.

Foreign Secretary level talks between India and Japan

959. SHRIMATI VEENA VERMA:
KUMARI SAYEEDA KHATUN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what was the outcome of the recent Foreign Secretaries level talks between India and Japan;

(b) whether expansion of economic relations was discussed with the Japanese delegation; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) The talks enabled the two sides to undertake a comprehensive review of their bilateral relations and to exchange views on a number of regional and international issues.

(b) Yes, Sir.

(c) The two sides agreed to strengthen their economic relations through increased Japanese economic and technical assistance to India, through promotion of joint ventures and collaborations and through an increase in and diversification of their bilateral trade.

दिल्ली परिवहन निगम के किरायों में वृद्धि

096. डा. जिनेन्द्र कुमार जैन :
सरदार जगजीत सिंह अरोड़ा :

क्या जल भूतल परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान दिनांक 15 फरवरी, 1991 के "टाइम्स आफ इंडिया" में डी टी सी फेयरस लाइक्ली टू बी डबल्ड" शीर्षक के अंतर्गत प्रकाशित समाचार की ओर दिलाया गया है ;

(ख) क्या सरकार दिल्ली परिवहन निगम की बसों के किरायों में वृद्धि करने का विचार रखती है ;

(ग) यदि हां, तो इन किरायों में कितनी वृद्धि करने का प्रस्ताव है ; और

(घ) चालू वर्ष के दौरान दिल्ली परिवहन निगम का अनुमानित घाटा कितना है ?

जल संसाधन मंत्री साथ में जल-भूतल परिवहन मंत्रालय का अतिरिक्त प्रभार (श्री मनुभाई कोटाड़िया) : (क) जी, हां।

(ख) और (ग) दिल्ली परिवहन निगम के किरायों में संशोधन करने का प्रस्ताव सरकार के विचाराधीन है।

(घ) वर्ष 1990-91 के दौरान दिल्ली परिवहन निगम को 210.00 करोड़ रु० का घाटा होने का अनुमान है।